

(3)

C.A.T. Bench, JAIPUR

Date of Order	Orders
12-5-2000	Mr. Balvender Singh - Counsel for applicant. The Counsel for the applicant seeks only a direction in this O.A that his representation may be disposed of by the departmental authorities by a reasoned and speaking order. In view of the Submission made by the Counsel for the applicant we direct respondent No. 2 to decide/dispose of the representation within 3 months by a reasoned and speaking order if the representation is filed within one month from the date of passing of this order. With the above directions, the O.A is disposed of at the stage of admission. ah (N. P. Nawani) M(A) <u>S. K. Agarwal</u> (S. K. Agarwal) M(S).

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Date 16/5/2000

12-5-2000
Mr. Balvender Singh
(T. P. Singh)